

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4865
ANSWERED ON:23.04.2015
HOMESTEAD SITES FOR LANDLESS BPL FAMILIES
Sigriwal Shri Janardan Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has formulated any scheme to provide homestead site for landless BPL families in the country;
- (b) if so, the details thereof along with the total number of homestead sites provided during each of the last three years and current year, State-wise including Bihar;
- (c) whether many of the States have failed to submit proposals to the Government for the said purpose; and
- (d) if so, the details thereof and corrective measures taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

- (a): Under Indira Awaas Yojana (IAY), the eligible landless beneficiaries are provided financial assistance of Rs. 20,000/- for purchase of homestead sites. Funds toward it are shared in the ratio of 50:50 between the Centre and State Governments, and for the Union Territories, it is entirely funded by the Centre.
- (b): Only one State has submitted proposal for homestead sites during last three years. In the year 2014-15, Rs.3.61 crore has been sanctioned to ten districts of Uttarakhand for providing homestead sites to 3,475 families.
- (c): No proposal has been submitted by the States during the last three years except Uttarakhand in 2014-15.
- (d): The IAY guidelines provides for States to submit proposal to Centre for housing landless people on priority. On receipt of proposal from State the same is processed for funding.